

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1849
TO BE ANSWERED ON 10.12.2015

**DEVELOPMENT OF SOLAR PARKS AND ULTRA MEGA SOLAR POWER
PROJECTS**

1849. SHRI NANDI YELLAIAH:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the salient features of the schemes for Development of Solar Parks and Ultra Mega Solar Power Projects and Pilot-cum Demonstration Projects for development of Grid connected Solar PV Power Plants on Canal Banks and Canal Tops, 'Solar Pumping' Programme for irrigation and Drinking Water Scheme;
- (b) the targets fixed under each of these schemes/programmes during last three years and the current year, State/UT-wise;
- (c) whether the said targets have been achieved, if so, the details thereof along with the manner in which the States in the country are likely to be benefited therefrom; and
- (d) the total budgetary allocation made for each of the schemes/programmes during the said period, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The salient features of the schemes for Development of Solar Parks and Ultra Mega Solar Power Projects and Pilot-cum Demonstration Projects for development of Grid connected Solar PV Power Plants on Canal Banks and Canal Tops, 'Solar Pumping' Programme for irrigation and Drinking Water Scheme are given at Annexure-I.

(b): No state-wise targets are fixed under the schemes. The scheme-wise targets fixed are as under:-

Scheme	Target
Development of Solar Parks and Ultra Mega Solar Power Projects	20,000 MW
Pilot-cum Demonstration Projects for development of Grid connected Solar PV Power Plants on Canal Banks and Canal Tops	100 MW
'Solar Pumping' Programme for irrigation and Drinking Water Scheme	1,00,000 Solar Pumps

(c): The schemes were approved during the year 2014-15 only. Government has sanctioned so far 27 Solar Parks of aggregate capacity of 18,418 MW in 21 states against the target of 20,000 MW.

Under the Solar PV Power Plants on Canal Banks and Canal Tops, Government has sanctioned 100 MW projects against the target of 100 MW during financial years 2014-15 and 2015-16 upto 30.11.2015. Similarly, under Solar Pump programme, a total 1,38,267 Solar Pumps have been sanctioned throughout the country and 34,941 pumps have been installed against the target of 1,00,000 solar pumps. The Country will get distributed generation, energy access, clean energy at affordable prices and will have socio-economic and health benefits of curbing the environment pollution through use of renewable energy for incremental capacity addition. Under Solar Pumps programme, MNRE has also made provision in guidelines for injection of surplus power in the grid so that farmers can get some returns on the investment.

(d): There is no separate budget allocation for the schemes under reference and funds are provided from Ministry's budget. However, State-wise details of funds released are given at Annexure-II, Annexure-III and Annexure-IV for Solar Parks Scheme, Canal Top & Canal Bank scheme and solar pump programme respectively.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA
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SALIENT FEATURES OF SCHEMES

(I) Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects.

The scheme for development of Solar Parks and Ultra Mega Solar Power Projects has been rolled out by Ministry of New & Renewable Energy on 12-12-2014. Government has proposed to set up at least 25 Solar Parks and Ultra Mega Solar Power Projects targeting over 20,000 MW of solar power installed capacity within a span of 5 years starting from 2014-15. The capacity of the Solar Parks shall be 500 MW and above. However, smaller parks may be considered in Himalayan Region & other hilly States.

Under the scheme, the Ministry provides Central Financial Assistance (CFA) of Rs. 25 lakh per solar park for preparation of Detailed Project Report (DPR), conducting surveys, etc. Beside this, CFA of up to Rs. 20.00 lakh per MW or 30% of the project cost, including Grid-connectivity cost, whichever is lower, is also provided on achieving the milestones prescribed in the scheme.

(II) Scheme for Development of Solar PV Power Plants on Canal Banks/ Canal Tops.

The Government has approved the implementation of "Pilot-cum-Demonstration Project for Development of Grid Connected Solar PV Power Plants on Canal Banks and Canal Tops" on 5th December, 2014. A target of 100 MW Grid Connected Solar PV Power Plants on Canal Banks and Canal Tops (50 MW on Canal Tops and 50 MW on Canal Banks) has been set.

Implementation Arrangements

- 1. Eligibility:** State Power Generation Companies/ State Government Utilities/ any other State Government Organization/ PSUs/ GoI PSUs or GoI organisations. Proposals from States in Project mode will also be acceptable on completion during 2014-15 or later.
- 2. Scheme Manager:** The Scheme manager on behalf of MNRE would be Solar Energy Corporation of India (SECI) under the MNRE. SECI will handle funds to be made available under the scheme on behalf of GOI, for which they will be provided service charge of 1% of the funds handled/ routed through them.
- 3. Mode of Operation of Scheme:** The Implementing Agency will submit the application / proposal for setting up Grid-connected Solar PV Power Plants on Canal Banks/ Canal Tops to MNRE. MNRE/SECI will analyze/ scrutinize the application/ proposal and if found appropriate, MNRE will sanction the project. Thereafter, SECI shall release the capital subsidy of uptoRs. 3cr./MW for Canal Top SPV projects and Rs. 1.5cr/MW for Canal Bank SPV Projects.

Central Financial Assistance

- Rs.3 crore/MW or 30% of the project cost, whichever is lower, for Canal Top SPV projects and Rs. 1.5 crore/MW or 30% of the project cost, whichever is lower, for Canal Bank SPV projects.
- CFA of upto Rs.225 crore for 100 MW (50 MW on Canal Tops and 50 MW on Canal Banks) to be disbursed over a period of maximum 2 years post sanctioning of the plants as under:

- upto 40% on sanctioning of the projects.
- 60% on successful commissioning of the projects.
- Service charge to SECI @1%: Rs.2.25 crore.

III. Scheme for Solar pumping programme for irrigation and drinking water:

The scheme is implemented through State Nodal Agencies, NABARD and other Government Departments. Ministry is providing 30% capital subsidy equivalent (Rs./HP) through States under the scheme. The ministry is also providing 40% capital subsidy equivalent (Rs./HP) with mandatory loan through Banks. These pumps have to be installed as per MNRE specifications. Subsidy under the scheme is limited to pump size upto 5 HP.

Sr	SPV System	Capacity	Maximum subsidy (Rs. Per HP)
1.	1 DC Pumps	Upto 2 HP 57600 >2 HP to 5 HP	54000
2.	AC Pumps	Upto 2 HP 50400 >2 HP to 5 HP	43200
3.	For pumps >5HP-10 HP, subsidy amount is fixed at Rs.194,400/- per pump		

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA
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**State-wise details of funds released to Solar Energy Corporation India (SECI) under
the Solar Park Scheme**

(As on 07.12.2015)

Sl. No.	State	CFA released (Rs. in Crore)
1	Gujarat	2.75
2	Andhra Pradesh	225.50
3	Uttar Pradesh	6.25
4	Rajasthan	81.95
5	Madhya Pradesh	39.25
6	Karnataka	20.25
7	Telangana	2.75
8	Meghalaya	0.25
9	Kerala	0.25
10	Arunachal Pradesh	0.25
11	Nagaland	0.25
12	West Bengal	0.25
13	A&N Islands	0.25
14	Fund Handling charges to SECI (Rs. in Cr.)	3.732
Total		383.93

**ANNEXURE-III REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA
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**Details of funds released to Implementing Agencies of States under Pilot-cum-
demonstration project for development of grid connected solar PV power plants on
Canal Banks and Canal Tops**

(As on 07.12.2015)

Sl. No	State	Implementing Agency in the State	1st installment eligible @40% of CFA, released to SECI for onward disbursal to the State Implementing Agency (Crore Rs.)
1	Andhra Pradesh	New and Renewable Energy Development Corporation of Andhra Pradesh (NREDCAP)	1.2
		Andhra Pradesh Power Generation Corporation Limited (APGENCO)	3.0
2	Gujarat	SardarSarovar Narmada Nigam Limited (SSNNL)	0.0
		SardarSarovar Narmada Nigam Limited (SSNNL)	0.0
3	Karnataka	Krishna Bhagya Jal Nigam Limited (KBJNL)	12.0
4	Kerala	Kerala State Electricity Board Limited (KSEB)	3.6
5	Punjab	Punjab Energy Development Agency (PEDA)	24.0
6	Uttarakhand	UREDA / Uttarakhand Jal Vidyut Nigam Limited	12.0
7	Uttar Pradesh	Uttar Pradesh Irrigation Department/ UPNEDA	7.20
8	West Bengal	West Bengal State Electricity Development Corporation Limited (WBSEDCL)	6.0
	Total		69.0

ANNEXURE-IV

ANNEXURE-IV REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA
UNSTARRED QUESTION NO. 1849 DUE FOR ANSWER ON 10/12/2015STATE WISE FUND RELEASED UNDER SOLAR PUMPING PROGRAMME FOR
IRRIGATION AND DRINKING WATER

(As on 07.12.2015)

S. No.	State	Funds Released (Rs in Lacs)	
		2014-15	2015-16
1	Andhra Pradesh	2422.35	-
2	Arunanchal Pradesh	14	-
3	Bihar	613.47	-
4	Chhattisgarh	1519.6	-
5	Gujarat	1217	612.36
6	Haryana	378.01	-
7	Jharkhand	651	-
8	Karnataka	514	-
9	Kerala	248.4	-
10	Madhya Pradesh	1445.65	-
11	Maharashtra	2908.9	-
12	Meghalaya	14	-
13	Mizoram	1	-
14	Orissa	1308	-
15	Punjab	762	-
16	Rajasthan	5642.18	-
17	Tamil Nadu	664	-
18	Tripura	25.92	-
19	Uttar Pradesh	1394	1864.00
20	Telangana	1605.8	-
21	NABARD	12000	-
	Total	35349.28	2476.36

